## Annexure-6

Name of the corporate debtor: Briar Knoll Mills P Ltd; Date of commencement of liquidation: 22.02.2021; List of stakeholders as on: 02.07.2025

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.		Name of creditor	Details of claim received								Amount of contingent	of any	claim	Amount of claim	Remarks, if any
				Amountel aimed	t of	of claim	covered by lien or attachment	Whether lien / attachment removed? (Yes/No)		% share in total amount of claims admitted		mutual dues, that may be set off	J	under verificatio n	
		Sai Lakshm i Cotton Mills [Mauli Pramit Shah Propriet or]	21.05.21 & subseque ntly submitte d required papers.	Invoices amount(D ue) = 175,29,431 & Interest=1 0969410. Total 284,98.841.	1	Invoice s for supply	NA	NA	NA	6.31	NO	NO	10969410		No purchase order/agreement for interest @ 24% pa in compounding

Note: New liquidator appointment order dated 12.06.2025 was intimated on 20.06.2025.